

LOK SABHA DEBATES

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LOK SABHA

Monday, April, 4, 1988/
Chaitra 15, 1910 (Saka)

*The Lok Sabha met at Eleven of
the Clock.*

[MR. SPEAKER *in the Chair*]

ORAL ANSWERS TO QUESTIONS

[*English*]

Pulses through P.D.S.

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*532. SHRI MATILAL HANSDA :
SHRIMATI D.K. THARA
DEVI SIDDHARTHA :

Will the Minister of FOOD AND
CIVIL SUPPLIES be pleased to state :

(a) whether there is any proposal to
supply pulses through the Public Distribu-
tion System to the poor people ;

(b) if so, the details thereof ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE
MINISTRY OF FOOD AND CIVIL SUP-
PLIES (SHRI SUKH RAM) : (a) No,
Sir.

(b) Does not arise.

(c) The Central Government has under-
taken the responsibility for the supply of
seven essential commodities, viz., wheat,
rice, levy sugar, imported edible oils,
kerosene oil, soft coke and controlled

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cloth to the States/UTs for distribution
through the net-work of the Public Dis-
tribution System. The States/UTs are,
however, free to include any other
commodity including pulses under the
Public Distribution System, which they
consider essential for distribution.

SHRI MATILAL HANSDA : In view
of the severe drought and the steep rise in
the prices of all essential commodities, I
would like to know whether the Government
will supply the essential commodities
including pulses at least for SC and ST
people in the drought affected areas.

SHRI SUKH RAM : As I have already
made it clear in my reply to the main
question, the State Governments are at
liberty to include any item for the public
distribution system. It is not possible for
the Government of India to include other
items because already on distribution of the
foodgrain we are incurring expenditure of
more than Rs. 2000 crores as subsidy.
In view of the financial and administrative
constraints, it is not possible to add other
items.

SHRI MATILAL HANSDA : I would
like to know whether the Union Govern-
ment will give financial assistance to the
State Governments who will be supplying
pulses through public distribution system.

SHRI SUKH RAM : There are States
which are supplying pulses also through
PDS. There are about 7-8 such States.
If any other State wants to add this item
we have no objection but it is not possible
for us to subsidise. Subsidy has to be
borne by the respective State Governments.

KUMARI MAMATA BANERJEE ; Is
it a fact that Central Government is not
supplying essential commodities properly
to West Bengal and that is why—I have
come to know from the newspapers—our

State Government has reduced the people's quota which they were earlier getting through PDS? I would like to know the correct picture. Will the Minister enhance the quota for West Bengal?

SHRI SUKH RAM : We have allocated foodgrains to the State Governments on the basis of the off-take etc. and there is no discrimination. West Bengal Government has been supplied adequate rice and wheat quota and there should not be any complaint on that score.

Development of Sea Beaches for Tourism

*537. **SHRI SHANTARAM NAIK :** Will the MINISTER OF TOURISM be pleased to state :

(a) whether his Ministry propose to develop sea beaches from tourist point of view ;

(b) if so, the details thereof, with special reference to beaches on the western coast :

(c) whether his Ministry have established any contact with the concerned State Government in this regard ; and

(d) if so, the reaction of and/or plans or schemes of these State Governments with respect to the same ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI GIRIDHAR GOMANGO) : (a) to (d) A Statement is given below.

Statement

Development of tourism infrastructure on the sea seaches is one of the approted schemes of the Ministry of Tourism. The Ministry provides financial assistance for the creation of tourism infrastructure at tourist centres on the basis of specific proposals received from the State Governments. This includes development of infrastructure on sea beaches subject to certain safeguards. The Ministry maintains regular contacts with the State Government and reviews the progress of plan projects including beach tourism projects. During the 7th Five Year Plan so far, the Ministry has sanctioned the following projects development of beach tourism on the Western Coast :—

(Rs. in lakhs)

S. No.	State	Name of Project	Amount sanctioned	Amount released
1.	Gujarat	Cottages at Ahmedpur Mandvi	21.02	10.00
2.	Gujarat	Beach Cottages at Nargol	30.17	25.00
3.	Kerala	Beach Resort at Kappad	46.69	8.00
4.	Maharashtra	Cottages at Ganpathiphule	8.77	5.00
5.	Maharashtra	Beach Report at Velneshwar	34.10	10.00
TOTAL ;			140.75	58.00